

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.74 of 2013**

**Dated : 17<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Paschim Gujarat Vij Co. Ltd. & Anr. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : -

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for hearing on **03.10.2013**.

**COURT MASTER**